

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 16 of 2014

Dated : 8th October, 2014

In the matter of :

D.P. Chirania ... **Appellant(s)**

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Bipin Gupta & Mr. S.K. Bansal
for Respdt. Nos.2-4

ORDER

There is no sitting of the Bench today.

The matter is posted for further hearing on 12th November, 2014.

Court Master